

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ALLAHABAD BENCH**  
**ALLAHABAD**

Dated: This the 07<sup>th</sup> day of MAY 2007.

**Contempt Application No. 169 of 2006**  
**IN**  
**Original Application No. 1202 of 1994.**

**Hon'ble Dr. K.B.S. Rajan, Member J**  
**Hon'ble Mr. P.K. Chatterji, Member A**

Dharam Nath Singh, S/o Sri D.R. Singh,  
R/o R/141-B/5F, Om Gayatri Nagar, Teliarganj,  
Allahabad.

.... Applicant

By Adv: Sri S. Narain

**V E R S U S**

1. Sri Shekhar Dutt, Secretary, Ministry of Defence, Govt. of India, North Block, New Delhi.
2. Brigadier M.I. Hussain, Officer-In-Charge, A.O.C. Records, Post Box No. 3, Trimulghery Post, Secunderabad.
3. Colonel Rajvir Singh, Commandant, Central Ordnance Depot, Chheoki, Allahabad.

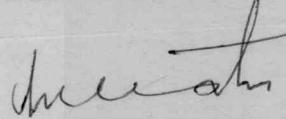
.... Respondents

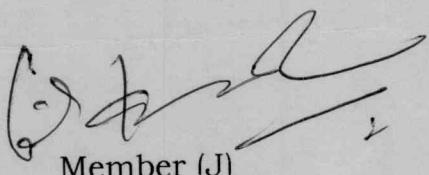
By Adv: Sri S. Chaturvedi

**O R D E R**

**By Dr. K.B.S. Rajan, Member J**

Sri S. Narain learned counsel for the applicant seeks to withdraw the contempt application as the order dated 05.10.2005 is stated to have been set aside by the Hon'ble High Court, with certain observations. The Contempt Application is accordingly dismissed as withdrawn.

  
Member (A)

  
Member (J)

/pc/